

50 (Est)

116

Declaration of Assets and Liabilities

Year 2024 - 25

I, CHETAN KUMAR, son/daughter/wife of ARJUN MAHTO,

aged 30 years, belonging to MESSENGER CADRE

service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant-2 Name	Dependant t-3 Etc. Name
(i)	Cash	20,000/-	N.A.	N.A.	N.A.	N.A.
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SAVING 2,00,000/- S.B.I. BIHAR VIDHAN MANDAL	—	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	L.I.C - 14,500/- PER YEAR	—	—	—	—
(v)	Motor Vehicles (details of make, etc.)	HONDA ACTIVA SCOOTY	—	—	—	—
(vi)	Jewellery (give details of weight and value)	GOLD 10 GM	—	—	—	—
(vii)	Other assets, such as values of claims / interests	HOME APPLIANCE	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

चेतन कुमार

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant t-1 Name	Dependant t-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N.A	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N.A	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N.A.	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	N.A	—	—	—	—
(v)	Others (such as interest in property)	N.A	—	—	—	—

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

चेक कुमार

		NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DJPK7790H	NIL
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :- 110145358462

Gender :- M (M/F)

Date of Birth :- 1 5 0 3 1 9 9 4 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- MESSENGER CADRE, BIHAR LEGISLATIVE ASSEMBLY
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :- SAMASTIPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature चेतन कुमार

Name of Employee: CHETAN KUMAR

Designation: OFFICE ATTENDANT

Department: BIHAR VIDHAN SABHA,

Place: PATNA

Date: 13.02.2025

चेतन कुमार

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.